

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)
Camp : Jammu

ORDER

No. 837 of 2023/psy

Dated 02-08-2023

Consequent upon selection and appointment of Steno-Typists in the Subordinate Courts of **Kashmir division** vide Order No. 833 of 2023/Psy dated 31.07.2023, following transfers and postings of Executive Assistants/P.A.cum-Senior Scale Stenographers/Junior Scale Stenographers and Steno-Typists are made in the interest of administration:-

Executive Assistants/P.A. cum- Senior Scale Stenographers

1. Ms. Sheema Altaf, P.A. cum- Senior Scale Stenographers, Addl. Judge (Anti Corruption) Court, Srinagar is transferred and posted as such in the Court of Pr. District & Sessions Judge, Pulwama vice Sh. Mushtaq Ahmad Dar.
2. Sh. Irshad Hussain Bhat, P.A. cum- Senior Scale Stenographers, MACT Court, Srinagar is transferred and posted as such in the Court of 1st Addl. District & Sessions Judge, Baramulla vice Sh. Mehraj ud din Malik.
3. Sh. Mushtaq Ahmad Dar, P.A. cum- Senior Scale Stenographers, Pr. District & Sessions Court, Pulwama is transferred and posted as Executive Assistant/Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Bandipora against available vacancy.
4. Ms. Simon Rasool, P.A. cum- Senior Scale Stenographers, Addl. District & Sessions Court, Pulwama, is transferred and posted as Executive Assistant/Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Budgam vice Ms. Baby Ruqaya Mir.
5. Ms. Baby Ruqaya Mir, Executive Assistant/Senior Scale Stenographer, Pr. District & Sessions Court, Budgam is transferred as such in the Court of Addl. District & Sessions Judge, Pulwama vice Ms. Simon Rasool.
6. Sh. Nesar Ahmad Ganie, Executive Assistant/ Senior Scale Stenographers, Pr. District & Sessions Court, Kupwara is transferred and posted as such in the Court of Addl. Judge (Anti-Corruption) Judge, Srinagar vice Ms. Sheema Altaf.

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7. Sh. Mehraj-ud-din Malik, P.A. cum- Senior Scale Stenographers, 1st Addl. District & Sessions Court, Baramulla is transferred and posted as such in the Court of MACT, Srinagar vice Sh. Irshad Hussain Bhat.
8. Ms. Mahajabeen Akhter, P.A.-cum Senior Scale Stenographer, 1st Addl. District & Sessions Judge, Srinagar and Ms. Maroofa Hamid, Executive Assistant/Senior Scale Stenographer, Pr. District & Sessions Court, Pulwama on considering their mutual representation are directed to swap their place of postings.

Junior Scale Stenographers

1. Sh. Umer Ayoub Wani, Junior Scale Stenographer, Chief Judicial Magistrate Court, Srinagar is transferred and posted as such in the Court of Chief Judicial Magistrate, Sopore vice Ms. Samreena.
2. Sh. Abdul Majid Dar, Junior Scale Stenographer, Sub-Judge Court, Bijbehara is transferred and posted as such in the Court of Chief Judicial Magistrate, Shopian vice Ms. Shazia Shaban.
3. Sh. Sartaj Ahmad Dar, Junior Scale Stenographer, Special Mobile Magistrate Court, Anantnag is transferred and posted as such in the Court of Chief Judicial Magistrate, Kulgam vice Sh. Bilal Ahmad Shah.
4. Ms. Samreena, Junior Scale Stenographer, Chief Judicial Magistrate Court, Sopore is transferred and posted as such in the Court of Chief Judicial Magistrate, Srinagar vice Sh. Umer Ayoub Wani.
5. Sh. Farooq Ahmad Dar, Junior Scale Stenographer, Sub Judge Court, Chadoora is transferred and posted as such in the Court of Chief Judicial Magistrate, Kupwara vice Sh. Aurfat Bashir Dar.
6. Sh. Aurfat Bashir Dar, Junior Scale Stenographer, Chief Judicial Magistrate Court, Kupwara is transferred and posted as such in the Court of Chief Judicial Magistrate, Pulwama vice Sh. Imtiyaz Hussain Khanday.
7. Sh. John Mohammad Mir, Junior Scale Stenographer, Special Mobile Magistrate Court, Trehgam is transferred as such in the Court of Sub Judge, Chadoora vice Sh. Farooq Ahmad Dar.
8. Sh. Imtiyaz Hussain Khanday, Junior Scale Stenographer, Chief Judicial Magistrate Court, Pulwama is transferred and posted as such in the Court of Sub Judge, Bijbehara vice Sh. Abdul Majid Dar.
9. Sh. Towheed Rasool Najar, Junior Scale Stenographer, Chief Judicial Magistrate Court, Handwara and Tajamul Islam Mir, Junior Scale

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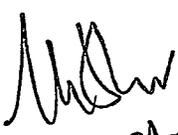
Stenographer, Forest Magistrate Court, Srinagar on considering their mutual representation are directed to swap their place of postings.

10. Ms. Zahida Akhter, Junior Scale Stenographer, Special Mobile Magistrate Court, Pulwama is transferred and posted as such in the Court of Judge Small Causes, Srinagar against available vacancy.
11. Ms. Shazia Shaban, Junior Scale Stenographer, Chief Judicial Magistrate Court, Shopian is transferred and posted as such in the Court of Special Mobile Magistrate, Anantnag vice Sh. Sartaj Ahmad Dar.
12. Sh. Bilal Ahmad Shah, Junior Scale Stenographer, Chief Judicial Magistrate, Kulgam is transferred and posted as such in the Court of Sub-Judge, Vailoo vice Sh. Syed Irfan Ali Rizvi.
13. Sh. Irfan Ali Rizvi, Junior Scale Stenographer, Sub Judge Court, Vailoo is transferred and posted as such in the Court of Special Mobile Magistrate (Traffic) Court, Srinagar against available vacancy.

Steno-Typists

1. Sh. Shahid Manzoor S/o Manzoor Ahmad R/o 276 L, Rajbagh Colony, Rangil, Ganderbal is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Bandipora against the available vacancy.
2. Sh. Zubair Nazir S/o Nazir Ahmad Mir R/o Inder, Gudoora, Locard Bridge, Pulwama is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Shopian against the available vacancy.
3. Sh. Khalid Manzoor Khan S/o Manzoor Ahmad Khan R/o Nowshera, Sheikh Mohalla Soura, Srinagar is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Charar e Sharief against the available vacancy.
4. Sh. Muzamil Ahmad Paul S/o Mohammad Khalil Paul R/o New Airport, Near Eidgah Masjid, Humhama, Budgam is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Sub Registrar, Srinagar vice Sh. Obaid Bashir.
5. Sh. Mohammad Asif Wani S/o Ghulam Hassan Wani R/o Syed Pora Eidgah, Near Ahanger Masjid, Srinagar is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Shangus against the available vacancy.

6. Ms. Tabish Afzal D/o Mohmmad Afzal Rather R/o Ikhraj Pora, Srinagar is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Chadoora against the available vacancy.
7. Sh. Umar Farooq S/o Farooq Ahmad Magray R/o Nehama, Near Railway Bridge, Pampore, Pulwama is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, D.H. Pora against the available vacancy.
8. Sh. Younis Rashid Wani S/o Abdul Rashid Wani R/o Bamloora Ganderbal is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Addl. Special Mobile Magistrate, Pahalgam against the available vacancy.
9. Sh. Umar Farooq Shigan S/o Farooq Ahmad Shigan R/o Lachmanpora, Batamallo, Srinagar is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Tangdar against the available vacancy.
10. Sh. Wahid Jalal S/o Jalal Ud Din Rather R/o Rangar, Chadoora, Near Jamia Masjid, Budgam is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Tangmarg against the available vacancy.
11. Sh. Syed Aamir Nissar Qalandar S/o Syed Nissar Ahmad Qalandar R/o 203, Sector 2, Gulberg Colony, Gulab Bagh, Srinagar is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Kupwara against the available vacancy.
12. Sh. Mehraj U Din Ganaie S/o Gh Mohd Ganaie R/o House No 394, Sector-E, Nund Reshi Colony-B, Bemina, Near S.D Convent School, Srinagar is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Addl. Special Mobile Magistrate, Kralpora against the available vacancy.
13. Sh. Irfan Ramzan, S/o Mohmad Ramzan Wani R/o Kursoo Padshahi Bagh Srinagar is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Baramulla against the available vacancy.
14. Sh. Mir Asif Manzoor S/o Mohd Manzoor Mir R/o Chandian Pajan Chanderkoot, Near Masjid Shareef, Kulgam is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Dooru against the available vacancy.


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15. Sh. Mohd. Maqbool Kumar S/o Gh Mohd Kumar R/o Pinglena, Near Markazi Jamia Masjid, Bungam, Pulwama is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Qazigund against the available vacancy.
16. Sh. Mehraj Ud Din Reshi S/o Abdul Aziz Reshi R/o Reshi Manzil, Malapora Ganderbal is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300). is posted as such in the Court of Munsiff, Magam against the available vacancy.
17. Sh. Ahsan Amin Ganaie S/o Mohammad Amin Ganaie R/o Repora Namtehal Tehsil Chadoora, Near Jamia Masjid, Budgam is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Kangan against the available vacancy.
18. Sh. Saqib Javid Mir S/o Javid Ahmad Mir R/o 35- Mir Manzil, Sir Syed Abad, Bemina, Srinagar is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Tral against the available vacancy.
19. Sh. Sayar Ahmad Rather S/o Nawabud Din Rather R/o Repora Namtahall, Near Jamia Masjid, Budgam is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Pulwama against the available vacancy.
20. Sh. Aaqib Fayaz Bhat S/o Fayaz Ahmad Bhat R/o Batamaloo, Srinagar is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Addl. Special Mobile Magistrate, Awantipora against the available vacancy.
21. Sh. Moomin Manzoor S/o Manzoor Ahmad Bhat R/o Wager, Bhat Manzil, Budgam may be appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of 1st Addl. Munsiff, Srinagar against the available vacancy.
22. Sh. Aqib Rasool Beigh S/o Ghulam Rasool Beigh R/o 35, Check I Methan, Bagh I Mehtab, Near Bilal Masjid, Srinagar is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Anantnag against the available vacancy.
23. Sh. Shabnum Nazir Bhat S/o Nazir Ahmad Bhat R/o 24, Bhat Mohalla, Rangil, Ganderbal is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of 2nd Addl. Munsiff, Srinagar against the available vacancy.

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24. Sh. Naseer Ahmad Malla S/o Mohammad Yousuf Malla R/o Sogam, Malpora, Chadoora, Budgam is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Addl. Special Mobile Magistrate, Kulgam against the available vacancy.
25. Sh. Mubashir Ahmad Khan S/o Bashir Ahmad Khan R/o Repora Namtehal, Budgam is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of 3rd Addl. Munsiff, Srinagar against the available vacancy.
26. Sh. Sarvar Ahmad Sheergojrie S/o Mohd Ashraf Sheergojrie R/o 737, Gudoora Bunpura Pulwama is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Addl. Special Mobile Magistrate, Ganderbal against the available vacancy.
27. Sh. Hilal Fayaz S/o Fayaz Ahmad Tiely R/o 130-Batapura, Shopian is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of District Mobile Magistrate (Traffic), Anantnag against the available vacancy.
28. Sh. Zubaid Rashid S/o Abdul Rashid Rather R/o Buchroo Chadoora, Near Jamia Masjid, Budgam is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Addl. Special Mobile Magistrate, Pantha Chowk against the available vacancy.
29. Sh. Sajad Hussain Mir S/o Mohmad Jaffer Mir R/o Near Masjid Shareef Waterwani, Budgam is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Sumbal against the available vacancy.
30. Sh. Moin Ishaq Khan S/o Mohd Ishaq Khan R/o 121, Khan Manzil, Marbal Road Vailoo, Khanpora, Near Jamia Masjid, Adhall, Kokernag, Anantnag is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Boniyar against the available vacancy.
31. Ms. Shahana Jan D/o Ghulam Mohammad Guroo R/o Anchar Taploo Mohalla, Soura, Srinagar is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Ganderbal against the available vacancy.
32. Sh. Raies Ahmad Dar S/o Ab Aziz Dar R/o Malwanipora Rahmoo, Pulwama is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Addl. Special Mobile Magistrate, Chandoosa against the available vacancy.

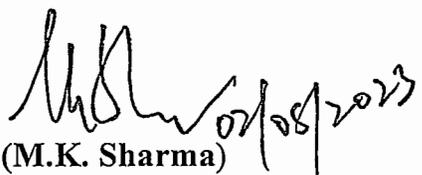

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- 33.Sh. Mehraj ud din Bhat, Steno-Typist, City Munsiff Court, Srinagar is transferred and posted as such in the Court of District Mobile Magistrate (Traffic) Court, Sopore against available vacancy.
- 34.Sh. Gulzar Ahmad Sheikh, Steno-Typist, Munsiff Court, Budgam is transferred and posted as such in the Court of Addl. Mobile Magistrate (Traffic) Court, Srinagar against available vacancy.
- 35.Sh. Obaid Bashir, Steno-Typist, Sub Registrar Court, Srinagar is transferred and posted as such in the Court of Munsiff, Pampore against the available vacancy.

Note:-

- i) All the new appointees are directed to join their place of postings within a period of 15 days from the date of receipt of this Order. In case any appointee fails to join within the stipulated period in that event his/her appointment shall be deemed to have been cancelled without any further notice.
- ii) All the Presiding Officers, before whom the new appointees have to join, are directed to check all testimonials of new appointees and get them verified from the concerned issuing authorities.
- iii) In case the candidate fails to produce requisite qualification and category certificate, the appointment of such candidates shall be deemed to be cancelled ab- initio.
- iv) All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of the new appointees verified from the Inspector General of Police, CID, Jammu & Kashmir.
- v) The new appointees are directed to give an undertaking before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by the Judicial Magistrate 1st Class to the effect that in case any adverse report about his/her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his/her appointment shall be deemed to be cancelled ab-initio and shall have no claim on his/her appointment.
- vi) The salary of the new appointees shall not be drawn unless a satisfactory report in respect of (ii), (iii) & (iv) above is received by this concerned Presiding Officer.
- vii) All the attached officials shall draw their salaries from their respective place of postings.
- viii) Ld. Pr. District & Sessions Judges shall ensure that transferees are relieved within 10 days from the date of issuance of this Order and shall report compliance, after which they shall be deemed to have been relieved.

By Order.


(M.K. Sharma)
Principal Secretary to
Hon'ble the Chief Justice

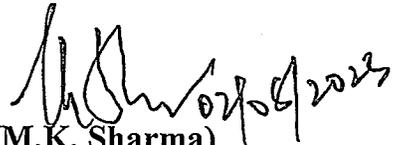
No. 665-88/PSY

Dated 02-08-2023

Copy to the:

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Director Finance, High Court of J&K and Ladakh, Srinagar
.....for information.

4. Pr. District & Sessions Judges, Srinagar/ Budgam/ Ganderbal/ Baramulla/ Kupwara/ Anantnag/ Shopian/ Kulgam/ Pulwama/ Bandipora
 5. Addl. District Judge Anti Corruption, Srinagar.
 6. 1st Addl. District & Sessions Judge, Srinagar/ Baramulla
 7. Presiding Officer, MACT, Srinagar.
 8. Principal Judge, Family Court, Srinagar.
 9. Addl. District & Sessions Judge, Pulwama
 10. CJM/Sub Judge, Srinagar/ Sopore/ Shopian/ Bijbehara/ Kulgam/ Chadoora/ Kupwara/ Pulwama/ Hnadwara
 11. Forest Magistrate, Srinagar
 12. Judge Small Causes, Srinagar
 13. Special Mobile Magistrate, Anantnag/ Trehgam/ Pulwama
 14. District Mobile Magistrate (T), Anantnag
 15. Addl. Mobile Magistrate, Srinagar
 16. Munsiff, Addl. Munsiff/ Bandipora/ Anantnag/ Shopian/ Chrar e Sharief/ Pampore/ Shangus/ Chadoora/ D.H. Pora/ Tangdar/ Tangmarg/ Kupwara/ Baramulla/ Dooru/ Qazigund/ Magam/ Kangan/ Tral/ Pulwama/ Sumbal/ Aishmuqam/ Ganderbal
 17. Sub Registrar, Srinagar
 18. Addl. Special Mobile Magistrate, Pahalgam/ Kralpora/ Awantipora/ Kulgam/ Ganderbal/ Pantha Chowk/ Chandoosa/ Sopore
 19. 1st Addl. Munsiff Srinagar
 20. 2nd Addl. Munsiff, Srinagar
 21. 3rd Addl. Munsiff, Srinagar
-for information and necessary action.*
22. Incharge NIC, High Court of J&K and Ladakh, Srinagar/Jammu for uploading the same in the High Court website.
 23. Incharge Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
 24. Office File.


(M.K. Sharma)

**Principal Secretary to
Hon'ble the Chief Justice**